

शामिल कर लिया गया है। इस समय इस बिल की जांच-पड़ताल हो रही है।

(ड) प्रश्न नहीं उठता।

**Non-aligned efforts to bring cease-fire in Iran-Iraq war**

577. SHRI K. PRADHANI:  
SHRI K. KUNHAMBU:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Foreign Minister of India and five other non-aligned countries, along with a Palestine Liberation Organisation (PLO) representative have been asked to extend their co-operation to arrange a cease-fire in the five-week-old Gulf war between Iraq and Iran; and

(b) if so, the details regarding India's performance in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). The Foreign Ministers of five non-aligned countries (including India) and a representative of PLO met in Belgrade (November 2—5) in pursuance of a decision taken by the Non-Aligned Coordinating Bureau in New York. The Governments of Iran and Iraq had indicated acceptance of the efforts being made by a Committee of the Non-aligned Nations comprising of Algeria in addition to the above-mentioned countries. A Committee at the level of foreign Ministers of the same countries was to be constituted at a meeting in Belgrade and to proceed to Baghdad and Teheran but differences arose between Iran and Iraq over the inclusion of Algeria in the Committee. Under the circumstances, the meeting in Belgrade concluded after issuing an appeal to Iran and Iraq for conveying their agreement to the constitution and functioning of the Goodwill Committee.

India played an active role in the deliberations at Belgrade and hopes to play an equally effective role in all further moves connected with the non-aligned initiative.

**Alleged sinking of a cargo ship "Vijaya Jyoti"**

578. SHRI SHIV KUMAR SINGH THAKUR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that a cargo ship "Vijaya Jyoti" sank at Indira Docks, Bombay, as reported in the 'Indian Express' dated 16th October, 1980;

(b) if so, whether the findings of Enquiry Committee, if any, appointed by Government have been received;

(c) if so, the main causes of its sinking and human life and property lost as a result thereof; and

(d) the steps proposed to be taken to avoid sinking of ships at the docks?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) Yes, Sir. 'Cargo Ship "Vijaya Jyoti" capsized at Indira Dock on 15th October, 1980.

(b) The preliminary enquiry is to be conducted by an officer of the Bombay Port Trust. He has yet to start his work.

(c) There was no loss of human life. The main causes of its sinking, the extent of loss of property etc. would be known after the enquiry is held.

(d) Steps to avoid recurrence of such an incident will be devised after the report of enquiry is available.

**Pakistan Refusal to Permit Sikh Pilgrims**

579. SHRI SHIV KUMAR SINGH THAKUR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of Pakistan has refused